## NATIONAL COMPANY LAW TRIBUNAL



## SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/158/CAA/2017

PETITION NUMBER :

NAME OF THE TRANSFEROR : BLUSHING CHERRY PVT LTD

NAME OF THE TRANSFERRE : GREEN GOODNESS ENTERPRISES PVT LTD

UNDER SECTION : 230

S.No. Name (in Capital) Represented by Signature

Mls. K. RAHASAMY G. V. Mohan kuman

Course for Petertioner

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## **ORDER**

Counsel for the applicant present and made submissions. Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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